

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1731
TO BE ANSWERED ON DECEMBER 05, 2024**

IMPLEMENTATION STATUS OF PROJECTS UNDER AMRUT

NO. 1731. SHRI THARANIVENTHAN M S:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the current implementation status of the projects taken up under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in the country during the last five years, State-wise including Tamil Nadu;**
- (b) the funds allocated for the projects under AMRUT in Tamil Nadu during the last five years;**
- (c) whether the Government proposes to extend the said scheme to new cities and towns, if so, the details thereof;**
- (d) the number of cities rejuvenated since the launch of the said mission in the country particularly in Tamil Nadu;**
- (e) the details of the included towns under the said mission; and**
- (f) whether there is any provision for allocation of separate funds for the projects to cover towns and small cities under the said mission and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. Under AMRUT, 1,110 projects worth ₹18,624.28 crore have been taken up in the Country during the last five years of which works worth ₹16,611.77 crore have been physically completed. Details of projects State/UT wise including Tamil Nadu in the last five years is given in ANNEXURE.

In Tamil Nadu, 28 cities (including 5 merged cities) are taken up under AMRUT. Under AMRUT, Central funds are allocated at the start of the Mission and not year-wise. Under AMRUT, State Annual Action Plans (SAAPs) worth ₹11,194.78 crore have been approved for the State including Central share of ₹4,756.58 crore. As reported by the State, 445 projects worth ₹13,339.43 crore have been grounded of which works worth ₹12,504.52 crore have been physically completed. In Tamil Nadu under AMRUT Mission and in convergence, 16.07 lakh water tap connections and 25.20 lakh sewer connections [including households covered through Fecal Sludge and Septage Management (FSSM)] have been provided so far. Further, 729 Million Litre Per Day (MLD) water treatment plant capacity and 289 MLD of sewerage treatment plant capacity has been developed so far under AMRUT.

Details of fund released during last five years to the State under AMRUT is as under:

(Amounts in ₹ crore)

Year	2019-20	2020-21	2021-22	2022-23	2023-24
Fund Released	377.56	302.64	1,455.35	3.46	831.03

(c) to (f): To carry forward the objective of universal coverage of water supply from 500 cities to all Urban Local Bodies (ULBs) in the country, AMRUT 2.0 has been launched on 1st Oct 2021 enabling the cities to become 'self-reliant' & 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is other major focus of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the Mission. Total indicative outlay for AMRUT 2.0 is ₹2,77,000 crore including central share of ₹76,760 crore. Under AMRUT 2.0, States/ Union Territories (UTs) are empowered to design, prioritize and implement the projects within the broad framework of AMRUT 2.0 guidelines. State Water Action Plans for 8,998 projects worth ₹1,89,489 crore submitted by States/UTs have been approved by the Apex committee of MoHUA.

In Tamil Nadu, projects worth ₹14,688 crore including Central Assistance of ₹4,942 crore have been approved for 606 ULBs/ cities so far.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 1731 REGARDING “IMPLEMENTATION STATUS OF PROJECTS UNDER AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 05.12.2024.

State wise Projects taken up under AMRUT during the last five years

S.No.	State/UTs	No	Project Cost (In ₹ Cr.)	Physical Progress (In ₹ Cr.)
1	Andaman and Nicobar Islands	8	3.03	2.70
2	Andhra Pradesh	1	84.66	46.56
3	Arunachal Pradesh	4	53.20	41.78
4	Assam	10	618.14	573.99
5	Bihar	13	386.96	290.16
6	Chhattisgarh	60	55.48	55.26
7	Delhi	8	190.53	146.51
8	Goa	4	205.18	174.56
9	Gujarat	112	996.05	988.96
10	Haryana	3	43.54	40.26
11	Himachal Pradesh	15	53.27	53.04
12	Jammu and Kashmir	19	84.92	83.64
13	Jharkhand	1	0.50	0.50
14	Karnataka	38	315.20	283.12
15	Kerala	218	834.98	605.88
16	Madhya Pradesh	35	736.21	384.24
17	Maharashtra	19	933.56	781.44
18	Manipur	2	3.22	2.30
19	Meghalaya	11	76.77	76.59
20	Nagaland	18	81.24	75.64
21	Puducherry	8	41.68	40.08
22	Punjab	124	2156.58	1824.66
23	Rajasthan	19	395.18	380.52
24	Sikkim	24	9.46	9.46
25	Tamil Nadu	7	4327.39	4131.32
26	Telangana	5	5.56	5.56
27	Tripura	2	137.59	137.59
28	Uttar Pradesh	237	5012.97	4640.79
29	Uttarakhand	60	211.54	203.92
30	West Bengal	25	569.69	530.73
Total		1110	18624.28	16611.77